

3. Committee on Water Research and the International Hydrological Decade
4. Working Group on Relations with Developing Countries
5. Inter-Union Commission on Solar Terrestrial Relationships

(c) Proceedings embodying the Resolutions passed and conclusions reached have not yet been received from the ICSU Secretariat.

Rail-Road and Pipeline facilities for Cochin Refineries

5163. **Shri Kolla Venkalah:**
Shri M. N. Swamy:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether sanction has been given for estimated cost of rail road facilities and pipelines for Cochin Refineries;

(b) if so, when;

(c) the estimated cost of each; and

(d) if the answer to part (a) above be in the negative, the reasons thereof?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (d). Sanction for the construction of rail road facilities at a cost of 111 lakhs was communicated on 10-6-1965. As regards the crude and product pipelines, the company has been asked to forward a copy of its Board resolution accepting the necessity for these pipelines and the reasonableness of the costs involved. This is still awaited.

Export of Antibiotics

5164. **Shri Kolla Venkalah:**
Shri M. N. Swamy:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there is a proposal for the export of antibiotics manufactured at Pimpri; and

(b) if so, the reasons therefor when there is a growing demand in the

country and when the foreign market is highly competitive?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) The Board of Trade have stressed that definite export targets should be fixed by public sector undertaking for the year 1966 and 1967. In view of this, penicillin, tetracycline and streptomycin in vialled form and Hamycin could be exported to Iraq, East Africa and Sudan keeping in view the requirements of the country and the foreign exchange that would be earned for import of raw materials etc. for the manufacturing programme, at Pimpri. HAL have already exported 3619.64 grams of Hamycin of the value of Rs. 72,398.80 ps to USA or commercial exploitations in foreign countries.

Hearing Aid Equipment manufactured by I.T.I. Bangalore

5165. **Shri Kolla Venkalah:**
Shri M. N. Swamy:

Will the Minister of Communications be pleased to state:

(a) whether the prototype hearing aid equipment manufactured by the Indian Telephone Industries, Ltd., Bangalore has been got examined by Government;

(b) if so, the results thereof;

(c) whether any attempt has been made to manufacture individual hearing aid equipment on commercial scale; and

(d) if so, the result thereof and the approximate cost of the equipment?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes, Sir.

(b) On the basis of the comments and recommendations made by the Ministry of Health Family Planning and the Department of Social Welfare, the Indian Telephone Industries Ltd. have taken action to procure the necessary raw materials and to design the tools. The Company propose to take

up manufacture of 500 sets initially to evaluate the subjective assessment of the users before going in for mass-production.

(c) Commercial manufacture has not yet been taken up.

(d) When the hearing aid is manufactured on a commercial scale the approximate cost per set is expected to be Rs. 60/-.

Soviet Delegation on Social Security

5166. Shri P. R. Chakraverti:
Shri Dharmalingam:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether a Soviet delegation on Social Security visited India in January, 1966;

(b) whether they studied the Social Security programmes of Government; and

(c) if so, the suggestions, if any, received from them for more effective Social Security measures?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes.

(b) Yes.

(c) The main aim of the delegation's visit was to get acquainted with the social security schemes in operation in the country. The delegation did not make any suggestion for more effective Social Security measures.

Colloquium in Ceylon

5167. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a recent colloquium held in Ceylon under the auspices of the Commission of Jurists and whether the question of devising machinery for redress of public grievances was discussed;

(b) if so, whether Government have studied the recommendations and points emerging from the colloquium; and

(c) the reaction of Government thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, sir.

(b) and (c). Does not arise.

Ramayana in Stone

5168. Shri P. R. Chakraverti: Will the Minister of Education be pleased to state:

(a) whether it is a fact that deep in a thick forest in the Vindhya Pradesh region, a group of devotees had been striving hard to reconstruct the epic of Ramayana in stone;

(b) whether preparations are under way for starting an ambitious project for research in Oriental philosophy in this site;

(c) whether the project has been sponsored by Manas Sangh, a Society officially registered in the name of the deity, Hanuman; and

(d) whether the Central Government have given any financial assistance to the "Ramvan" enterprise situated a few miles from the town of Satna?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) A Society is engaged in propagating the story of Ramayana and has set up several illustrations in marble and cement at a site 10 miles from Satna on Satna-Rewa Road in former Vindhya Pradesh. The site is not exactly a forest but good cultivable land.

(b) The Society aims at starting a centre for oriental research.

(c) Yes, Sir.

(d) Not so far, Sir.